

Statment**Statement Showing Percentage of Additional Free Sale Quota Including Normal Free Sale Quota under New Incentive Scheme**

Year	New 2500 TCD		Expansion 1250 TCD to 2500 TCD		Expansion 2500 TCD to 5000 TCD	
	HRA	ORA	HRA	ORA	HRA	ORA
	1st	100	100	85	100	80
2nd	100	100	85	100	80	90
3rd	100	100	85	100	80	90
4th	100	100	85	100	80	90
5th	100	100	85	100	80	90
6th		100				
7th		100				
8th		100				

Note : (i) Ceiling :—

50,000 M.T.
for HRA and
44,000 M.T.
for O.R.A.

25,000 M.T.
for HRA &
22,000 M.T.
for ORA with
respect to
excess
production.

50,000 M.T. for HRA
and 44,000 M.T. for
ORA with respect to
excess production.

(ii) HRA indicates High Recovery Area and ORA indicates Other Recovery Area.

Development of Mini Sugar Mills

1556. SHRI AMAR PAL SINGH : Will the Minister of FOOD be pleased to state :

(a) whether there is any scheme under consideration of the Government for the development of Mini sugar industry in the interest of the cane growers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) At present there is no scheme under consideration of the Government for the development of Mini Sugar Industry.

(b) Question does not arise.

(c) The Minimum Economic Capacity has been considered to be 2500 TCD.

Ban on Import of Arms and Guns

1557. DR. BALIRAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have imposed any ban on the import of revolvers, rifles and guns;

(b) if so, the reasons therefor;

(c) whether the arm-licence holders have to purchase arms from the domestic market at the high prices; and

(d) if so, the steps being taken by the Government to check increasing prices of the arms ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Keeping in view the law and order situation prevailing in some parts of the country, a ban on import of firearms for personal use was imposed with effect from 13.11.1986. At present import is permissible under Transfer of Residence Rules under certain conditions, and to the sports persons for sports purposes on the recommendations of the Ministry of Human Resource Development, Deptt. of Youth Affairs & Sports.

(c) and (d) The genuine needs of the public for firearms are broadly met by the arrangements indicated below :

(i) Non Prohibited bore ML and BL guns manufactured in private sector also and available to the licence

holders in the open market through licenced arms dealers.

- (ii) Firearms including revolvers/pistols manufactured in ordnance factories under Ministry of Defence and released for civilian use.
- (iii) Sale/purchase of firearms by licenced dealers.
- (iv) Sale/transfer of firearms among licensees.
- (v) The prices of weapons are governed by the market forces.

The Police and Magistracy have been given adequate powers to inspect the premises of dealers/manufacturers and to examine the stocks and accounts of receipts and disposal of arms and ammunition or any other register or documents to ensure prevention of any irregularity, in the trade of arms and ammunition.

[English]

Repatriated Workers from UAE

1558. PROF. P.J. KURIEN : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the total number of Indian workers repatriated from UAE for the want of valid documents;
- (b) the number out of them returned after securing the proper documents; and
- (c) the action plan to rehabilitate the remaining workers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) According to the information made available by Ministries of External Affairs and Labour, 45,844 Indians who were not possessing valid visas returned to India in 1996 under the Amnesty Programme granted by UAE Government. Besides, about 15,000 Indians who were without valid visas but possessing passports also returned to India under the said Programme.

About the actual number out of these Indians who returned to UAE after securing proper documents, it can not be estimated as the concerned Indian Workers were not required to identify themselves as returnees either at the time of exit from India or when they reported to Indian Missions in UAE on arrival. Special instructions have, however, been issued to the Passport Offices to deal expeditiously with the requests of these returnees for issue of fresh/duplicate passports to go back to UAE or any other country for immediate employment.

No Scheme/Central Fund has been formulated/ set-up by the Government for rehabilitation of these repatriates.

Demarcation of Boundary

1559. SHRI GEORGE FERNANDES : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the land frontier of India with the neighbouring countries has been demarcated;
- (b) if so, the years during which the demarcation has taken place;
- (c) whether all the land within these frontiers is under the Indian jurisdiction and administration;
- (d) if not, the area of land under occupation by the neighbouring countries; and
- (e) the steps being taken to recover this land from the neighbouring countries ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Tours by PM and Ministers to Karnataka

1560. SHRI K.C. KONDAIAH : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the number of tours made by the Prime Minister and his cabinet colleagues to Karnataka since the formation of the United Front Government;
- (b) the places in Karnataka visited during the said tours, the purpose of each of the tours and the expenditure incurred by the Government thereon; and
- (c) the expenditure incurred by the Government of Karnataka for making security arrangements during the course of said tours ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The tours undertaken by the Prime Minister and Ministers within the country in their official capacity are for multifarious purposes such as meeting representatives of State Governments, addressing public meetings, attending various functions and conferences, etc. Information pertaining to such tours is not maintained centrally. The information maintained centrally relates to foreign tours only.

[Translation]

Gorakhpur Fertilizer Factories

1561. KUNWAR SARVARAJ SINGH :
SHRI HARIVANSH SAHAI :
SHRI BRIJ BHUSHAN TIWARI :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether a proposal for reopening the closed fertilizer factory at Gorakhpur, Uttar Pradesh is under consideration of the Union Government;